

Name of the Corporate Debtor : Avesthagen Limited
Date of commencement of CIRP: 06.02.2026 (Order Published on 10.02.2026)
List of creditors as on: 03.03.2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	4,77,01,18,855.00	2	4,67,44,01,115.00	-	-	9,57,17,740.00	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	77,33,10,269.00	1	76,89,23,561.00	-	43,86,708.00		4	
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)	1	9,79,50,942.00	-	-			9,79,50,942.00	6	
7	Operational creditors (Government Dues)	1	3,66,84,032.00	-	-			3,66,84,032.00	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	-	-	-	-			
9	Other creditors, if any,									
Total		6	5,67,80,64,098.00	3	5,44,33,24,676.00	-	43,86,708.00	23,03,52,714.00		

Annexure – 3
Name of the Corporate Debtor : AVESTHAGEN LIMITED
Date of commencement of CIRP: 06.02.2026 (Order Published on 10.02.2026)
List of creditors as on: 03.03.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Voting Share				
1	Biotechnology Industry Research Assistance Council	23-02-2026	5,86,61,780.00	5,86,61,780.00	loan	5,86,61,780.00	5,86,61,780.00	no	1.08	0	0	0	NIL
2	Punjab National Bank	23-02-2026	4,61,57,39,335.00	4,61,57,39,335.00	loan	4,61,57,39,335.00	4,61,57,39,335.00	no	84.80	0	0	0	NIL
3	Sargam Specialities Pvt Ltd	24-02-2026	9,57,17,740.00	0		0	0	No				9,57,17,740.00	The Documents with respect to security claimed is not yet submitted hence the claim is kept under verification
	TOTAL		4,77,01,18,855.00	4,67,44,01,115.00		4,67,44,01,115.00	4,67,44,01,115.00					9,57,17,740.00	

Annexure – 4
Name of the Corporate Debtor : AVESTHAGEN LIMITED
Date of commencement of CIRP: 06.02.2026 (Order Published on 10.02.2026)
List of creditors as on: 03.03.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Council of Industrial and Scientific Research	24.02.2026	77,33,10,269.00	76,89,23,561.00	Inter Corporate Loan	NIL	No	14.13	0	0	43,86,708.00	0	NIL
							2						
	Total		77,33,10,269.00	76,89,23,561.00							43,86,708.00		

Annexure – 5

Name of the Corporate Debtor : AVESTHAGEN LIMITED
Date of commencement of CIRP: 06.02.2026 (Order Published on 10.02.2026)
List of creditors as on:03.03.2026

List of operational creditors (Workmen)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					

NIL

Annexure – 6

Name of the Corporate Debtor : AVESTHAGEN LIMITED
Date of commencement of CIRP: 06.02.2026 (Order Published on 10.02.2026)
List of creditors as on: 03.03.2026

List of operational creditors (Employees)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Dr Yashmin Shah		21-02-2026	9,79,50,942	-	NIL	No	0	0	0	97950942	0	The document with respect to case pending before Hon'ble Karnataka High Court is not submitted hence the Claim is kept under verificaiton
	TOTAL			9,79,50,942				-	-	-	9,79,50,942	-	

Claims received on account of outstanding Salaries of Ex-employees

						NIL							
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Claims received on account of outstanding Gratuity of ex-employees

						NIL							
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Annexure – 9

Name of the Corporate Debtor : AVESTHAGEN LIMITED
Date of commencement of CIRP: 06.02.2026 (Order Published on 10.02.2026)
List of creditors as on: 03.03.2026

List of other creditors (Other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					

NIL